

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

Subject: Acquisition proceedings with respect to land measuring 09 kanals adjacent to the Court Complex, Sopore.

ORDER

No: 1247

Dated: 4/12/2019

Hon'ble the Chief Justice, on the recommendations of the Hon'ble Administrative Judge for District Baramulla, has been pleased to constitute a Committee comprising the following:-

- i. Principal District and Sessions, Baramulla.
- ii. Deputy Commissioner, Baramulla.
- iii. Additional District and Sessions Judge, Sopore.
- iv. Tehsildar Sopore.

The Committee shall inspect the land located adjacent to existing Court Complex Sopore which is proposed to be acquired for taking care of future requirements of judicial infrastructure whereafter the Committee shall submit a report as to the feasibility of the site/area in question for construction of the judicial infrastructure.

(Sanjay Dhar)
Registrar General

No: 28373-79/16/19

Dated: 4/12/2019

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu and Kashmir for information of Her Lordship.
2. Principal District and Sessions Judge, Baramulla.
3. Deputy Commissioner, Baramulla.
4. Additional District and Sessions Judge, Sopore.
5. Tehsildar Sopore.

.....for information and n/a.

6. CPC e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court.
7. Secretary to Hon'ble Mr Justice Ali Mohammad Magrey, Administrative Judge for District Baramulla for information of His Lordship.

Registrar General